## THE HIGH COURT OF MANIPUR AT IMPHAL

## NOTIFICATION

Imphal, the 26th December, 2025

No. HCM/D-42/2023-Estt.-I/ 27852 : In pursuance of this Registry's earlier advertisement of even number dated 11<sup>th</sup> December, 2024, regarding empanelment of Verifiers (Roman) i.e., English to Manipuri (Roman Alphabet), under the Translation Scheme of the AI-Assisted Legal Advisory Committee of the High Court of Manipur and the Written/Translation Test held on 30.08.2025, it is hereby notified to all concerned that **none** of the candidate passed the Written/Translation Test.

Further it is reiterated that applications will remain open throughout the project duration as mentioned in the advertisement of even No. dated 11<sup>th</sup> December, 2024. Eligible candidates may, therefore, apply at any time, and selection tests will be conducted on a first-come, first-serve basis based on the requirements.

(K. NIROJIT)

REGISTRAR (TRANSLATION WING)

HIGH COURT OF MANIPUR

## Copy to:-

- 1. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
- 2. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
- 3. The Private Secretary to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
- 4. The Registrar General, High Court of Manipur.
- 5. The Language Officer (Special Officer), High Court of Manipur.
- The System Analyst, High Court of Manipur.
  - He is requested to upload the same in the Official Website of this Registry.
  - 7. Concerned file/Notice Board.